

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2022/10056 /A

From : Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Lohit Kumar Saikia,
Presiding Officer,
Industrial Tribunal, Guwahati.

Dated Guwahati the 3rd October, 2024.

Sub: **Withdrawal of Earned leave.**

Ref:- Letter No. IT.6/24/336 dtd. 01.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission for **withdrawal of your earned leave for fifteen days, w.e.f. 01.10.2024 to 15.10.2024.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2022/10057-10059 /A, dated , 03-10-2024
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
2. The District & Sessions Judge, Kamrup (M).
3. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]